

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 8**  
**(IB)-857(PB)/2020**

**IN THE MATTER OF:**

Canara Bank

.... Applicant/petitioner

V.

M/s. Jindal India Thermal Power Ltd.

..... Respondent

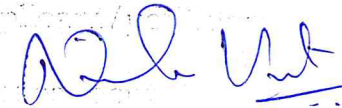
**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**  
**Order delivered on 15.09.2020**

**PRESENT:**

For the respondent -

**ORDER**

Hon'ble President is on leave. Accordingly, matter is adjourned to 09.10.2020.



**(Nirmala Vincent)**  
**Court Officer**

15.09.2020  
Aarti Makker